## Annexure-I

Name of the corporate debtor: SVK SHIPPING SERVICES PRIVATE LIMITED; Date of commencement of Liquidation: 06-09-2024; List of creditors as on: 29-11-2025 List of Secured Financial Creditors

(Amount in ₹)

| S Name of the    | entificat<br>ion<br>No. Date      |                   | Amount               |                                  | Т  |  | aim admitted   |                                      |   |                                      | Amount                    | Amount<br>of any                          | Amount                            | Amount                      |  |
|------------------|-----------------------------------|-------------------|----------------------|----------------------------------|--|--|--|--------------------------------------|---|--------------------------------------|---------------------------|---|-----------------------------------|-----------------------------|--|
| S Name of the    | ion<br>No. Date                   |                   | Amount               |                                  |  |  | Details of claim admitted  |                                      |   |                                      |                           |   |                                   |                             |  |
|                  |                                   | eipt claimed      | of claim<br>admitted | Nature<br>of Claim               | Amount<br>Covered by<br>Security<br>Interest | Whether Security Interest Relinquished (Yes/No/NA) | Details<br>of<br>Security Interest   | Amount<br>Covered<br>by<br>Guarantee | Whether<br>related<br>party?<br>(Yes/ No) | % voting share in CoC, if Applicable | of<br>contingent<br>claim | mutual<br>dues,<br>that may be<br>set-off | of claim<br>under<br>verification | of claim<br>not<br>admitted | Remarks,<br>if any   |
| 1 Chinna A190    | 57190K<br>1906PL 05-10-<br>001069 | -2024 4,19,86,220 | 4,19,86,220          | Secured<br>Financial<br>Creditor | 4,19,86,220                                  | Yes  | Hypothecation of<br>stocks and book<br>debts of the CD. In<br>addition to<br>Collateral security of<br>Promoters<br>properties         | -                                    | No  | 12.586                               | -                         | -   | -                                 | -                           | Security<br>interest<br>relinquish<br>ed on 28-<br>11-2025 |
| 2 Leyland N2008  | 55993T<br>2008PL 18-09-<br>169837 | -2024 2,53,43,387 | 2,53,43,387          | Secured<br>Financial<br>Creditor | 2,53,43,387                                  | No   | Secured financial creditor having hypothecation of Cater pillar track type tractor( Vehicle No IN010000189 & Wheel Loader (AP31DT0285) | -                                    | No  | -                                    | ī                         | -   | -                                 | -                           | Admitted<br>in full  |
| Ttoal 6,73,29,60 |                                   |                   | 6,73,29,607          |                                  | 6,73,29,607                                  |  |  | -                                    |   | 12.586                               | -                         | -   |                                   | -                           |  |

KALVAKOLANU MURALI KRISHNA PRASAD

Liquidator, M/s. SVK Shipping Services Private Limited (In Liquidation) Reg No. IBBI/IPA-001/IP-P00967/2017-2018/11588

